By E-mail

Tel. No. :(240) 2486028 [O] HIGH COURT OF JUDICATURE AT BOMBAY BENCH AT AURANGABAD

No. Adm./ 9027/2025 Date : 10 /07/2025

To, The Central Project Co-ordinator, e-Courts Project, High Court (A.S.), MUMBAI – 400 032.

Subject : Request to host a Notice regarding deletion of name of one candidate from the Select List of 'Junior Translator and Interpreter (On temporary and Ad-hoc basis)', on the official website of the Bombay High Court.

Sir,

I am forwarding herewith a soft copy (pdf file) of -

- A Notice dated 10/07/2025 in respect of deletion of the name of one candidate from the Select List of candidates for the post of Junior Translator and Interpreter (On temporary and Ad-hoc basis) on the establishment of the High Court of Bombay, Bench at Aurangabad.

I would request you to arrange the hosting of above-mentioned file on the official website of Bombay High Court w.e.f. **Friday**, **11/07/2025** under the 'Recruitment' head and earlier caption - "Aurangabad Bench - Recruitment for the post of Junior Translator and Interpreter" under the sub-caption as mentioned above.

Yours faithfully,

Sd/-[Vimalnath S. Tiwari] Registrar (Adm.)

HIGH COURT OF JUDICATURE AT BOMBAY BENCH AT AURANGABAD

- **READ:** 1] Notice No.Adm./911/2025 dt.07/04/2025 thereby published Select List consisting names of 07 Candidates for the Post of Jr.Translator & Interpreter (on temporary & ad-hoc basis) prepared by the High Court of Bombay, Bench at Aurangabad.
 - 2] Appointment Order vide High Court Office Order No.Adm./924/2025 dated 08/04/2025.
 - 3] Bombay High Court Letter No. RC1507/ 2019/ Jr.Trnsltr/ A'bad/ 2025/3179 dt.04/07/2025.

<u>NOTICE</u>

No. Adm./1412/2025 Date: 10 / 07 / 2025

The appointment of Shri Akash Sambhajee Topare, candidate at Sr. No. [7] on the Select List of Junior Translator & Interpreter (on temporary & ad-hoc basis), made vide Order dated 08/04/2025, referred to at Sr. No. [2] above, is hereby cancelled as he has neither joined his duty as a Junior Translator & Interpreter (on temporary & ad-hoc basis) on the establishment of High Court of Bombay, Bench at Aurangabad within stipulated time nor informed his inability to do so.

Henceforth Shri Akash Sambhajee Topare shall have no right to claim appointment as a Junior Translator & Interpreter (on temporary & ad-hoc basis) on the establishment of High Court of Bombay, Bench at Aurangabad, in respect of the Select List dated 07/04/2025 for the post of Junior Translator & Interpreter (on temporary & ad-hoc basis) as referred above at Sr. No. [1].

High Court of Bombay,	{}	Sd/ -
Bench at Aurangabad.	{}	[Vimalnath S. Tiwari]
Date : 10 / 07 / 2025	{}	Registrar (Adm.)